

d  
C.A.No. 3756-3757 OF 1998

ITEM No.3

Court No. 1

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

I.A.Nos. 3-4 in Civil Appeal No.3756-3757/1998

THE ORIENTAL INSURANCE CO.LTD.

Appellant (s)

VERSUS

T.S.SASTRY

Respondent (s)

( Appln(s). for early hearing )  
( With Office Report )

Date : 01/10/2002 this Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE V.N. KHARE  
HON'BLE MR. JUSTICE ARIJIT PASAYAT  
HON'BLE MR. JUSTICE S.B. SINHA

For Appellant (s) Mr. Irshad Ahmad,Adv.

For Respondent (s) Mr. R. Santhana Krishnan,Adv.  
Mr. D. Mahesh Babu,Adv.

UPON hearing counsel the Court made the following  
O R D E R

.....L.....I.....T.....T.....T.....T.....T.....J.  
.SP2

No order.

.SP1

(Neelam Kawatra)  
Court Master

(S. Krishnan)  
Court Master